

INCOME FROM SALE OF CONCESSION TICKETS TO HILL STATIONS

111 SHRI M VALIULLA: Will the Minister for RAILWAYS be pleased to state the income derived from the sale of return journey tickets at concession rates to hill stations in the year 1952-53 and in the year 1953-54 (up to date)?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The total income derived from the sale of concessional hill return tickets in the year 1952-53 was Rs 7,22,613 and in the year 1953-54, Rs 16,01,317.

IMPORT AND MANUFACTURE OF COACHES, WAGONS AND LOCOMOTIVES AND PROVISION OF FANS IN COACHES

112 SHRI M VALIULLA: Will the Minister for RAILWAYS be pleased to state.

(a) the number of—

- (i) coaches,
- (ii) wagons, and
- (iii) locomotives

manufactured in India in the year 1953 and imported from abroad in that year.

(b) whether all the new coaches have been fitted with fans,

(c) how many old coaches have been fitted with fans in the year 1953, and

(d) what is the target for the fitting of fans in the coaches in the year 1954?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) (a) Coaches, wagons and locomotives manufactured in India in 1953 were 785, 6,564 and 73, respectively and those imported numbered 217, 1,328 and 112, respectively

(b) Yes.

(c) The information has been called from the Railways and will be laid on the Table of the House.

(d) 4,790.

STOCKS OF FOOD GRAINS AND LOSSES TO STOCKS DUE TO FAULTY STORAGE

113 SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state.

(a) the stock of cereals in each State on—

- (i) the 1st July 1952,
- (ii) the 1st January 1953,
- (iii) the 1st July 1953, and
- (iv) the 1st January 1954,

(b) the total quantity of cereals lost during the period from the 1st July 1952 to 31st December 1953, on account of theft, dampness of the stores, rats and other causes, and

(c) the approximate value of the food grains so lost?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI). (a) A statement is placed on the Table of the House showing the stocks of food grains held by the State Governments on 1st July 1952, 1st January 1953, 1st July 1953, and 1st January 1954 [See Appendix VII, Annexure No 84.]

(b) and (c). Information about storage losses under the different heads mentioned in the question is not available in this Ministry nor is it expected to be readily available with the State Governments.

Accounts of storage losses are maintained by the State Governments for financial years and a statement is placed on the Table of the House showing the total storage losses during the financial year 1952-53 in respect of all States excepting Bombay, Bihar, Punjab, Hyderabad, Mysore, Uttar Pradesh, Madras and Pepsu. Information in respect of these States is being collected from the State Governments and will be placed on the Table of the House as soon as it is available.